

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO. 1971
TO BE ANSWERED ON 10.12.2015

Targets under Drinking Water Scheme

**1971. SHRI GANESH SINGH:
SHRI KAPIL MORESHWAR PATIL:**

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of targets set and achievements made for safe drinking water under Bharat Nirman;
- (b) whether the targets for providing safe drinking water in rural areas under Bharat Nirman have been achieved;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) the amount of budgetary provision made along with the actual expenditure incurred under the first and second phase of the Bharat Nirman; and
- (e) the steps taken/proposed to be taken for achieving the targets fixed in this regard?

ANSWER

**MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAM KRIPAL YADAV)**

- (a) The details of targets set and achievements made in terms of coverage of rural habitations for safe drinking water under Bharat Nirman Phase-I & II are as under:-

Phase-I (01.04.2005 to 31.03.2009):-

	Uncovered	Partially covered/Slipped back	Quality Affected	Total
Target	55,067	3,31,000	2,17,000	6,03,067
Achievement	54,440	3,58,362	50,168	4,62,970

Phase-II (01.04.2009 to 31.03.2012):-

	Uncovered	Partially covered/Slipped back	Quality Affected	Total
Target	627	3,48,701	1,79,999	5,28,700
Achievement	627*	2,95,262	81,357	3,76,619

*The 627 uncovered habitations under Bharat Nirman -I were covered by 31.3.2011 under Bharat Nirman –II.

- (b) & (c) No Madam, the reasons for not full achievement of the targets of coverage of quality affected habitations is due to high capital costs of large multi-village schemes to bring water from distant safe sources, time taken for planning, designing, sanctioning, procuring, execution and commissioning of such schemes, lowering of ground water table; drinking water sources becoming contaminated due to natural and man-made causes; poor operation and management and emergence of new habitations, procurement issues etc.
- (d) The amount of budgetary provision made along with the actual expenditure incurred under the first and second phase of the Bharat Nirman are as under:-

Phase-I (01.04.2005 to 31.03.2009):-

(Rs. In Crore)

Budgetary Provision (Revised Estimates)	Actual Expenditure
22,320	22,399.55

Phase-II (01.04.2009 to 31.03.2012):-

(Rs. In Crore)

Budgetary Provision (Revised Estimates)	Actual Expenditure
25,500	25,469.61

- (e) As Rural water supply is a State subject, the State Governments are vested with powers to select, plan, approve and implement drinking water supply schemes. Ministry of Drinking Water & Sanitation through National Rural Drinking Water Programme supplements the efforts of States to provide drinking water to rural population by providing technical & financial assistance. Government of India has made a Strategic Plan for providing drinking water supply in rural areas in the country for the period 2011-2022. The interim goal till 2017 is to cover 50% of all rural households with piped water supply and by 2022, the goal is to cover 90% of rural households with piped water supply. States have been asked to prioritise for coverage of quality affected habitations and then partially covered habitations. States have been advised to go for surface source based piped water supply schemes. However, as immediate measures, State have been told to go for community water purification plants in Arsenic and Fluoride affected habitations.